

Central Administrative Tribunal, Principal Bench

R.A. No. 420/2000 In
O.A. No. 873/94

New Delhi this the 10th day of May, 2001

Hon'ble Mr.S.R. Adige, Vice Chairman(A)
Hon'ble Mr.Kuldip Singh, Member (J)

Sh.C. Haridas
S/o Shri C.R. Narayanan
R/o 167, Sector-2,
Sadiq Nagar,
New Delhi-110 049.

...Petitioner

Versus

1. Union of India Through
Secretary,
Department of Animal Husbandry and Dairying,
Krishi Bhawan,
New Delhi-110 001.
2. Secretary,
Department of Personnel & Training,
North Block,
New Delhi-110 001.
3. Union Public Service Commission,
Shahjahan Road,
New Delhi-110 003.
4. Shri G.P. Kukreti,
Fisheries Research & Investigation Officer,
Department of Agriculture & Co-operation,
Krishi Bhawan,
New Delhi-110 001. ..Respondents

Order By Circulation

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No.420 of 2000 has been filed by the petitioner for review of the order passed in OA 1162 of 1998 on 9.11.2000.

2. In the RA the Petitioner has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were taken into consideration. No fresh error has been point out which may call for review of the order and moreso the RA does not come within the ambit of Order 47

(3K)

Rule 1 CPC read with Rule 22(3)(f)(i) of the
Administrative Tribunal's Act.

3. In view of the above, nothing survives in the
RA, which is accordingly dismissed.

km
(Kuldeep Singh)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

/Rakesh